

SL. No.2

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1342/2024 in Company Petition IB/22/2023
NAME OF THE COMPANY	Nandi Irrigation Systems Limited
NAME OF THE PETITIONER(S)	Rishabh Tri Exim LLP
NAME OF THE RESPONDENT(S)	Nandi Irrigation Systems Limited
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1342/2024

Present: Ld. Counsel Mr. D. Gopala Krishna for the Applicant.

Ld. Counsel Mr. Amir Bavani for the Respondent.

There are no grounds to prepone Company Petition IB/22/2023. Accordingly,
IA (IBC)/1342/2024 is dismissed.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)